

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-321/2013

IN THE MATTER OF:

Pasco Software 1 Park Ltd.

.... Applicant/petitioner

Order under Section 101-104 of the Companies Act

Order delivered on 13.02.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

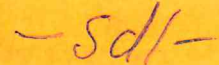
For the Petitioner/Applicant : Mr. Nitish K. Sharma, Adv.
For the ROC/RD, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER


An affidavit in terms of order dated 23.01.2018 has been filed. A copy thereof, has been furnished to the learned Company Prosecutor.

Learned Counsel for the petitioner applies for an adjournment as the arguing Counsel is not available.

List for arguments on 15th March, 2018.



**(M.M.KUMAR)
PRESIDENT**



**(S.K. MOHAPATRA)
MEMBER(TECHNICAL)**

13.02.2018
V.Sethi